

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No. 41/241-242/NCLT/AHM/2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2021**

**Name of the Company:** Motikumar Harchandrai Nihalani Motikumar  
through his Power of Attorney  
V/s  
Global Dry Fruit Processing Pvt Ltd & Ors

**Section:** Section 241-242 of the Companies Act 2013.

**ORDER**

Learned Counsel Mr. Shashvata Shukla appeared for the Petitioner.

Learned Counsel Mr. Parth Shah on behalf of Learned Counsel Mr/ Udit vyas appeared for the Respondent.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 02.03.2021.

Interim Relief granted earlier, if any, shall be continue till next date of hearing.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 18th day of January, 2021

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